Declaration of Assets and Liabilities

Year 2024-2025

BIHAR VIDHAN SABHA, PATNA give herein below the details of the assets (Immovable, Movable, Bank Balance, etc.), of myself, myself my spouse and dependants*:-

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name PUSHPA KUMARI (Wife)	Dependant-1 RADHIKA KUMARI (DAUGHTER)	Dependant-2 DEVANSU KUMAR (Son)	Dependant -3
(i)	Cash	Rs 60,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	Rs. 30,00000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Polices, etc K.V.P	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (Details of make, etc)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewelers (give details of weight and value)	Nil	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note:- value of Bonds/ Shares/ Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable Assets:</u>

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Agriculture Land -Location(S) -Survey number(S) -Extent (Total measurement) -Current market Value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(S) -Survey number(S) -Extent (Total measurement) -Current market Value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) -Location(S) -Survey/Door Number(S) -Extent (Total measurement) -Current Market Value	NIL	Nil	Nil	Nil	Nil
(iv)	House/Apartments, etcLocation(S) -Survey/Door Number(S) -Extent (Total measurement) -Current Market Value	Nil	Nil	Nil	Nil	Nil
(v)	Other (Such as interest in Property)	Nil	Nil	Nil	Nil	Nil

(2) I give here in below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: please give separate details for each item]

SI.No	Description	Name & address of Bank / Financial Institutions (S) / Department (S)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(II) loans from financial institutions	Nil	Nil
	(III) Government Dues: (a) due to departments dealing with government accommodation.	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

	(c)dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) other dues if any	Nil	Nil
(b)	(i) Income Tax Including Surcharge [Also indicate the assessment year up to which In come Tax Return filed. Give also Permanent Account Number (PAN).	CAXPK7152E	Nil
	(II) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]	Nil	Nii
	(III) Sales Tax [Only in case of proprietary Business]	Nil	Nil
	(IV) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN NO	:	PTS/BLA-1351
Gender	:	M (M/F)
Date of Birth	:	0 5 0 1 1 9 7 4 (DD/MM/YYYY)
Class/Group	:	C (A/B/C)
Cadre	:	BIHAR GOVERNMENT
		(Full name e.g. B.A.SBihar Administrative Service B.S.S Bihar Secretariat Service etc.)
Home District	. :	PATNA (BIHAR)
I hereby declare	that the al	bove details are true to the best of my knowledge and belie

Signature:- 21대 화제2

Name of Employee: - RAJU KUMAR

Designation: - OFFICE ATTENDENT (21 41)

Department: - BIHAR VIDHAN SABHA

Place: - PATNA

Date: - $\frac{1}{7}$ $\frac{2}{2025}$ Note: - Please Sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer

typed (Single Side) in prescribed format

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	(d) dues to departments		
	dealing with telephones		
	(e) dues to departments		
	dealing with government		
	transport (including		_
	aircraft and helicopters)		
	(f) Other dues, if any		
(4)	(3) (-
(6)	(i) Income Tax Including		
	surcharge [Also indicate		
	the assessment year upto	AZWPD9703G	
	which Income Tax Return filed. Give also Permanent	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
	Account Number (PAN)		
	(ii) Wealth Tax [Also		
	indicate the assessment		
	year upto which Wealth	_	
	Tax return filed.]		
	(iii) Sales Tax [Only in		
	case of proprietary		
1	business		
-	(IV) Property Tax		
GPF/CPI Gender	F/PRAN No. :- [1057 (MF)	
	· · · ·		- 12
Date of	Birth :-		
	116	111111977	O (DD/MM/YYYY)
Class/Gr	oup :- To		* F 1 's
	,	(A/B/¢)	
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CAPPACE .	03IHAD	R WIDHAW SABHA, F	OTNIA .
	(Full Name	e.g. B.A.SBihar Administrative Se	rvice.
		har Secretariat Service etc.)	
Home Dist	rict : PATNA	2	
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knowled	ge and belief.	above details are true to	the best of my
	ge and bener.	0.	9
		Signature	991
		Name of Employee: 1000	Ju DEM
Place:P	9.700		TTENDANT (SWEEPER)
Date: 1/	02/2026		
~ G (W)	National State of the State of	Department: BIHDR VI	DHA SABHA